## National Defence Academy

\*282. Dr. Ram Subhag Singh: Will the Minister of Defence be pleased to state the percentage of personnel selected for the Military Wing of the National Defence Academy and the corresponding Officers Training Establishments for the Navy and Air Force from amongst the Other Ranks and J.C.O.s or those of similar categories?

The Minister of Defence (Dr. Katju): 10 per cent of the available scats at the Military College, Dehra Dun and at the Air Force Colleges [G.D. (Pilots') Branch] and 12 1/2 per cent in the naval training establishments are reserved for the serving personnel.

Dr. Ram Subhag Singh: May I know whether the percentages fixed for taking trainees from other ranks in the National Defence Academy at Dehra Dun and corresponding other training establishments for the Navy and Air Force are completed?

Dr. Katju: They are always full.

भी भक्त वर्झन : क्या यह सत्य है कि जो अफसर सेना में पहिले से ही नीचे पदों पर काम कर रहे हैं, वे काफी अनुभवी होते हैं और क्या इसलिये गवर्नमेंट इस बात की आवश्यकता महसूस नहीं करती कि इस प्रतिशत को १० में बढ़ा कर ३०, ४० तक कर दिया जाये ?

डा० काटजू: में इस पर गीर करूंगा।

Shri Matthon: May I know if the Defence Academy is getting all their cadets through U.P.S.C. selection? If not, what are the ways used for selecting them?

The Minister of Defence Organisation (Shri Tyagi): They are selected by the the U.P.S.C. first.

Shri Matthen: Are they getting all they want through the U.P.S.C.?

**Dr. Katju:** I am sorry. They are selected from the personnel. Selection is by the Selection Board.

Shri Matthen rose....

Mr. Speaker: I am going to the next question.

## Rifle Training

\*28g. Shri Jhulan Sinha: Will the Minister of Home Affairs be pleased to lay a statement on the Table of the House showing:

(a) the names of the States which have accepted the scheme for impart-

ing rifle training to civilians and have introduced the same in their areas; and

(b) the number of trainees that have joined the course, State-wise so far?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). A statement showing the requisite information in respect of the States from whom replies have so far been received is laid on the Table of the House. [See Appendix III, annexure No. 2]

Information in respect of other States will be laid on the Table of the House when received.

Shri Jhulan Sinha: May I know the area covered by these figures in the States in which these schemes have been introduced?

Shri Datar: It is rather too early to indicate the area which has been covered. Still preliminary attempts are going on in certain States and after some time, we shall be able to know the exact area.

Shri Jhulan Sinha: What I wanted to know was the time when this scheme was introduced in the three States where it has been introduced, figures for which have been given in the statement.

Shri Datar: All the information that we have received has been summarised in the note placed before the House. Government have no additional information on this point at this stage.

Shri Ramachandra Reddi: May I know whether the promised supply of 22 bore rifles has been made to those States which have undertaken to organise rifle training there?

Shri Datar: Government are going to loan rifles for the purpose of use in those States which are prepared to undertake this scheme.

Shri Shivananjappa: May I know whether any money is allocated for publicising this training either in the first or the second Five Year Plan?

Shri Datar: So far as the question of popularisation is concerned, no money has been allotted. A resolution was passed by this House and that is being sent to the State Governments for implementation.

Shri S. C. Samanta: May I know whether over and above the State schemes, any all-India schemes are being carried out?

Shri Datar: We have no all-India schemes as such. We carry on the schemes through the State Governments. In India we are also helping to some extent the All-India Rifle Association.